

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No.15/S.O./2015

Date : 26.09.2015

Consequent upon retirement of Hon'ble Smt. Justice Nisha Gupta and Hon'ble Mr. Justice Atul Kumar Jain and in partial modification of the Standing Order No. 05/S.O./2015 dated 06.07.2015, the Judgeships allocated to Their Lordships for inspection are re-allocated to Hon'ble Judges in addition to earlier allocated Judgeships, as under :-

S. No.	NAME OF HON'BLE JUDGE	NAME OF JUDGESHIP(S) ALLOTTED FOR INSPECTION
1.	HON'BLE MISS JUSTICE BELA M. TRIVEDI	SAWAIMADHOPUR
2.	HON'BLE MR. JUSTICE PRASHANT KUMAR AGARWAL	KARALI

BY ORDER


REGISTRAR GENERAL

No.PA/RG/9(3)/89 (Separate)/1934

Date : 26.09.2015

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Vig.)/(Admn.)/(Exam.)/(Rules)/(Class.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to deliver copy of this order to all P.S. of Hon'ble Judges sitting at Jaipur Bench, Jaipur.
3. The Registrar (Vig.)/(Writs)/(Class.), Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice.
5. O.S.D. (Finance cum Infrastructure), Rajasthan High Court, Jodhpur.
6. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.
7. All Dy. Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. Concerning District & Sessions Judges with the request to circulate it amongst all Presiding Officers of the Courts located in their judgeships.
9. Presiding Officer, All Tribunals.
10. Private Secretary to all the Hon'ble Judges.
11. A.O.J., Confidential/ Vigilance / RJS (Estt.)/ Subordinate Courts (Estt.)/ Statistics/ General Section/ Classification (Website), Rajasthan High Court, Jodhpur.


REGISTRAR GENERAL